



**Notification No.7 /2022-Estt, dated 21.10.2022**

The High Court of Andhra Pradesh issued Notification No.7 /2022 on 21.10.2022 inviting applications from the candidates for filling-up 11 posts of Computer Operator and conducted computer based objective type examination on 20-01-2023. The Registry declared the provisional selection of 11 candidates and published the list on official website of the High Court on 23-02-2023.

Out of 11 posts of Computer Operator, 10 candidates appeared for verification of certificates. Only 4 (four) candidates are appointed to the post of Computer Operator. Two (2) candidates were rejected during the verification of documents as they do not possess requisite Technical qualification. Four (4) candidates were rejected as they failed produce documents which they have uploaded claiming that they did Post Graduation Diploma in Computer Application Certificates (Six months/nine months).

It was mentioned in the notification as well as in the selection list that if the selected candidates do not report duty, the unfilled posts would be filled with the next meritorious candidates. After considering the position of the unfilled post, the committee of the Hon'ble Judges decided to fill the post with the next meritorious candidates.

Thus the following **7** candidates are found to be the next meritorious candidates and they are provisionally selected for recruitment to the post of Computer Operator.

Thus, there are 7 vacancies to the post of Computer Operator, Two posts under Open Category; One post under Visually Impaired; One post under BC-B Category; Two posts under Scheduled Castes Category and One post under Scheduled Tribes Category.

**Computer Operator.**

Sl. No.	Hall Ticket No.	Name of the candidate	Class/ Category
1	22010300114	SHAIK SAMEERA	BC-E
2	22010300501	P NAVEEN KUMAR	EWS
3	22010300492	E SUKANYA	SC
4	22010300052	DAKARAPU SRINU	SC
5	22010300577	JYOTHY ALIGI	BC-B
6	22010300572	AVULA LIDIYA	ST
7	22010300647	SARAGADAM MAHESH	BC-D/VH

The provisionally selected candidates for appointment to the post of **Computer Operator** shall appear before the Registrar (Administration), High Court of Andhra Pradesh, Amaravati **on 19.05.2023 at 10:00 a.m.** for verification of all the original certificates of Educational Qualifications, Caste and concessions claimed by them under Economically Weaker Sections, Ex-Servicemen, Physical Disabilities and Sports etc. The downloaded copy of this proceeding shall be produced for the certificate verification. Those candidates who produced all the valid original certificates will be issued appointment letters and they shall report for duty **on or before 22.05.2023.** The provisional selection of the candidates is subject to clear antecedents both at the time of verification as well as at the time of Police verification.

All the provisionally selected candidates shall execute a bond for Rs.5,00,000/- undertaking that they would remain the post minimum of 2 years otherwise pay the bond amount.

If any provisionally selected candidate don't join the duty within the stipulated time, the next meritorious candidate will be considered for provisional selection in the respective category of post.

**AMARAVATI**  
**DT.12.05.2023.**

  
**REGISTRAR(RECRUITMENT)**  
**FAC. REGISTRAR (ADMINISTRATION)**